

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO 322
ANSWERED ON 21.07.2026

SVAMITVA SCHEME IN UTTAR PRADESH

†322. SHRI ANOOP PRADHAN VALMIKI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of villages in Uttar Pradesh where survey and mapping work, including mapping under the "Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA)" scheme, has been completed;
- (b) the percentage of households in the said areas to whom property cards have been distributed under the said scheme;
- (c) the timeline fixed for achieving cent percent mapping of all land parcels and areas under the said scheme; and
- (d) the provisions made to resolve potential disputes arising out of anomalies or discrepancies in the drone survey results under the SVAMITVA scheme?

ANSWER

MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a) and (b) As on 13th July 2026, drone survey has been completed in all the notified 90573 villages in Uttar Pradesh and 1.01 Crore property cards have been distributed across nearly 67 thousand villages in the State.
- (c) As on 13th July, 2026, about 1.20 crore Property Cards have been prepared covering nearly 75 thousand villages, which is about 83% of the notified villages in the State of Uttar Pradesh. The SVAMITVA Scheme has been extended till September 2026.
- (d) The SVAMITVA Scheme aims to provide Record of Rights to property owners in rural inhabited (abadi) areas through drone-based surveys and Continuously Operating Reference Stations (CORS) technology for accurate mapping and demarcation of properties. The Scheme includes ground verification and resolution of objections/disputes by the competent State authorities before issuance of Property Cards, thereby ensuring transparency and fair demarcation of properties.
